

**Funds allocated under Nirbhaya fund**

1497. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the funds allocated by the Ministry under the Nirbhaya fund and the amount sanctioned so far, project-wise;
- (b) whether there has been delay in the implementation of the project as funds have not been properly allocated under the 340 appropriate heads so as to initiate expenditure;
- (c) if so, the details thereof and the reasons therefor along with the steps taken or being taken by Government for speedy implementation of the projects; and
- (d) if not, the present status of projects being implemented by the Ministry under the Nirbhaya fund?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Under the aegis of Nirbhaya fund, the Ministry of Home Affairs is establishing an emergency response system to attend women in distress. The project involves a total expenditure of ₹ 321.69 crore which includes an implementation cost (one time) of ₹ 102.12 crore and expenses for the central monitoring and evaluation project management unit of approx ₹ 15.32 crore.

(b) to (d) There has been a minor delay in the implementation of the project because the preparatory activities could not be initiated in time. The implementation of the project has been expedited. A Project Management consultant (PMC) has been appointed and discussions with States/UTs have been initiated.

**Special cell to address grievances of people from NER**

1498. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that North East Region (NER) residents especially who study or work in mainland especially Delhi are being harassed, intimidated and some had lost their lives;
- (b) if so, the details of those who have lost their lives in NCR Delhi along with reasons therefor;